

is another Director, R. D. Shahi who is Adviser to the Textile Commissioner and he is alleged to have made a lot of money, and then there is Shri Mishra; he is also a Director. Another Director is an Italian, Mr. Roche who is a collaborator and representative in many concerns here and he has been put as Director. Do I understand, Sir, that out of these 4 Directors who have been elected, 3 are really speculators and petty brokers and so on? One of them was accused of selling sulphuric acid at a premium. I should like to know why in view of this fact, is the Government not disapproving the appointment of these Directors and whether it is not a fact that this has been done as a result of representation made by the Union Home Minister to the Ministry concerned that these Directors should be there and the Government should not have any control over the Kapadias?

SHRI H. R. GOKHALE: Sir, the 3 Directors whose names were referred to by the hon. Member, namely, Mr. Roaci, Mr. Devji Rattansey and Mr. R. D. Shah, are not nominated by us. They were elected by the shareholders and we do not have any control so far as the Company Law is concerned to prevent anybody from being elected by the share-holders . . .

(Interruptions)

MR. DEPUTY CHAIRMAN: Yes, now let him answer.

SHRI NIREN GHOSH: What did you do in the case of IISCO so that it does not fall in the hands of the Goenkas?

SHRI H. R. GOKHALE: In regard to individuals, Sir, I cannot say anything.

MR. DEPUTY CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

First class berths on Ranchi-Jharsuguda train service

*556. SHRI B. R. MUNDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that the 1st Class berths in Ranchi-Jharsuguda passenger train are frequently found damaged; and

(b) if so, what action Government proposed to take to improve the situation?

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): (a) The cushions of the 1st Class berths are at times found damaged, due to miscreant activities.

(b) The Coaches have since been replaced and every effort is made to maintain them in good condition.

National Railway Users Consultative Council

*559. SHRI K. P. SINGH DEO:
SHRI SHYAMLAL GUPTA:
SHRI LOKANATH MISRA:

Will the Minister of RAILWAYS be pleased to refer to the answer to Unstarred Question 465 given in the Rajya Sabha on the 4th March, 1974 and state:

(a) whether Government have since reconstituted the National Railway Users Consultative Council;

(b) if so, what are the details thereof;

(c) whether it is a fact that the strength of members nominated on the Council has been increased beyond the prescribed number; and

(d) if so, what are the reasons therefor and whether the increase in the strength of members is permissible under the rules?